COURT NO. 08 HON'BLE MR.JUSTICE SACHIN DATTA NOTE

ON 07.03.2025 (FRIDAY), HON'BLE MR. JUSTICE SACHIN DATTA WOULD TAKE UP SUPPLEMENTARY MATTERS IN THE PRE-LUNCH SESSION.

DELETION NOTES

- 1. BAIL APPLN. 314/2025 LISTED BEFORE HON'BLE MR. JUSTICE ANUP JAIRAM BHAMBHANI AT ITEM NO. 17 IN THE ADVANCE CAUSE LIST IS DELETED AS THE SAME IS LISTED IN THE SUPPLEMENTARY CAUSE LIST.
- 2. BAIL APPPLN. 741/2025 LISTED BEFORE HON'BLE MS. JUSTICE MANMEET PRITAM SINGH ARORA AT ITEM NO. 7 IS DELETED AS THE SAME IS FIXED FOR 10.03.2025.
- 3. CONT. CAS(C) 1765/2024 LISTED BEFORE HON'BLE MR. JUSTICE DHARMESH SHARMA AT ITEM NO. 118 IS DELETED AS THE SAME IS LISTED BEFORE HON'BLE MR. JUSTICE MANOJ JAIN.
- 4. LA.APP. 291/2024 LISTED BEFORE MS. PANNA DUTTA, REGISTRAR AT ITEM NO. 10 IS DELETED AS THE SAME IS FIXED FOR 17.03.2025.

HIGH COURT OF DELHI 06.03.2025

REGISTRAR (LISTING)